NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-596(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Continental Piling & Excavation Pvt. Ltd. Vs. Cloud 9 Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Saurabh Seth, Ms. Sumeera Seth and Mr. Rishabh Maheshwari, Advocates for the Petitioner

Mr. Mahjabeen Tanweer and Ms. Kanishka Prasad, Advocates for the Respondent

ORDER

Ld. Counsel for the Respondent submits that she shall be filing her reply before the next date of hearing. To come up on 9th January, 2018.

(S. K. Mohapatra)

Member (T)

Sd=/-

(Ina Malhotra)
Member (J)